Government of Jammu and Kashmir **Finance Department** Civil Secretariat, J&K

Notification

Jammu/Kashmir, the ______ March, 2025

S.O. 75; In exercise of the powers conferred by clause (a) of Section 9 of the Stamp Act, 1977 (XL of 1977) the Government being satisfied that it is necessary to do so in the public interest hereby remit the Stamp Duty in respect of transfer of property by virtue of Gift Deed, within Blood relations, subject to production of any of the two documents mentioned in Annexure-A, to this notification in respect of both transferor and transferee.

For the purpose of this notification the Blood Relations means and shall include:-"Father, Mother, Brother, Sister, Son, Daughter, Grand Father, Grand Mother, Grand Son and Grand Daughter".

This notification shall come into force w.e.f. 1st Day of April, 2025.

By Order of the Government of Union Territory of Jammu and Kashmir.

Sd/-

(Santosh D Vaidya), IAS Principal Secretary to the Government Finance Department

No. FD-ST/36/2025-03 (7631023)

Dated: **27** -03-2025

Copy to the:-

All Financial Commissioners.

2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.

3. Principal Secretary to the Hon'ble Chief Minister, UT of J&K.

4. All Principal Secretaries to Government.

5. All Commissioner/Secretaries to Government.

6. Divisional Commissioner, Jammu/Kashmir.

7. Commissioner, State Taxes Department, J&K.

8. Excise Commissioner, J&K.

All Additional Commissioner, State Taxes Department.

10. Private Secretary to the Principal Secretary to Government, Finance Department.

11. Incharge website(FD)

12. Government Order file Stock file/

(Mohmmad A

Deputy Secretary to the Government Finance Department

Annexure-A to Notification S. O. 75 dated 27-03.2025

- 1. Aadhar Card.
- 2. PAN Card.
- 3. Ration Card.
- 4. Passport.
- 5. A relationship Certificate from concerned Tehsildar in Annexure-B to this notification

Annexure-B to Notification S.	0	75	dated_	27-03-2025
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RELATIONSHIP CERTIFICATE

No.		Date:-
Name of Person certificate is issued Gender		
A d d r e s Office with PIN Co Tehsil		
<u>District</u>		
	person(s) mentioned below Relationship	w and the nature of relationship Age
		Date of issue of Certificate
Designation of issue	ing officer:	
Purpose issued for		Stamp and Signature of the Issuing Authority